CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 16/09/2019

O.A./260/280/2016 U K DEY -V/S-

BHARAT SANCHAR NIGAM LTD

ITEM NO: 15

FOR APPLICANTS(S) Adv.: MR.D.K.MOHANTY

FOR RESPONDENTS(S) Adv.: MR.K.C.KANUNGO

Notes of The Registry	Order of The Tribunal
	Heard learned counsels for the applicant and respondents. It is pointed out by the learned counsel for the respondents that the applicant, in the meantime, has passed away. No substitution petition has been filed as per order dated 5.8.2019. Learned counsel for the applicant submitted that he has no instruction in the matter.
	This matter pertains to Single Member Bench. Since learned counsel for the applicant has no instructions in pursuance order dated 5.8.2019, the O.A. is abated and thus disposed of. Inform the parties.
	(GOKUL CHANDRA PATI) MEMBER (A)
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